

(a) the number of telephone connections operating in Ankleshwar Industrial Estate in Gujarat State;

(b) the number of applications still pending for connection; and

(c) the time by which these connections will be provided?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA):

(a) The number of telephone connections in Ankleshwar Industrial Estate as on 15-7-77 is 37 (Thirty seven).

(b) The number of applications still pending as on 15-7-1977 is 19 (Nineteen).

(c) These connections will be provided within four months.

**Grant to Central Board for Workers Education**

4279. SHRI P. RAJAGOPAL NAIDU: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Central Board for Workers Education is training workers in the techniques of trade unionism; and

(b) whether any grant has been given to the above Board this year?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes.

(b) A provision of Rs. 151.63 lakhs has been made in the budget estimates for 1977-78. Out of this, an amount of Rs. 71.25 lakhs has been released to the Board as grant till now.

**Pension and G.P.F. facilities to the Employees of All India Institute of Medical Sciences**

4280. SHRI JALAGAM KONDALA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether pension scheme has been introduced for the employees of the All India Institute of Medical Sciences;

(b) if so, whether while employees opting for pension have been allowed the benefit of death-cum-retirement gratuity, no such benefit of death-cum-retirement gratuity is available to the employees opting for the G.P.F. scheme of the All India Institute of Medical Sciences;

(c) the action Government propose to take in this regard i.e. the extension of benefit of the death-cum-retirement gratuity to the G.P.F. optees of the A.I.I.M.S.; and

(d) the other educational institutions of Delhi University having both the G.P.F.-cum-pension scheme as well as G.P.F.-cum-gratuity schemes, where benefits of death-cum-retirement gratuity have not been extended to the employees opting for the respective G.P.F. schemes as made out by the University Grants Commission?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) to (c). The existing Contributory Provident Fund Scheme operated by the All India Institute of Medical Sciences, New Delhi, has been replaced by the Pension-cum-Gratuity Scheme as applicable to Central Government servants. There shall be only one scheme namely Pension-cum-Gratuity Scheme obligatory for all fresh entrants. So far as existing employees are concerned, they have been given an option either to continue under the Contributory Provident Fund Scheme or to come under the Pension-cum-Gratuity Scheme. However, employees opting for C.P.F. Scheme are eligible for death gratuity in case if he/she dies while in service.

(d) Necessary information is being collected.